

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: DISTRICT AND SESSIONS JUDGES - Incharge arrangements to the post of Special Judge for CBI Cases, Vijayawada, Krishna District, consequent upon shifting of the Court of III Addl. Special Judge for CBI Cases, from Visakhapatnam to Vijayawada, Krishna District to function as Special Judge for CBI Cases, Vijayawada, Krishna District - Orders - Issued.

- READ:**
1. G.O.Ms.No.9 & 10, Law (L.A, LA&J-Home-Courts.A) Department, 09.01.2020.
 2. Letter Dis.No.7528, dated 31.10.2022 from the Prl. District and Sessions Judge, Krishna at Machilipatnam.

ORDER ROC.NO.734/2022-B.SPL., DATED:01.11.2022

On the recommendations made by the High Court, the Government have issued orders vide its G.Os read above for establishment of the Court of Special Judge for CBI Cases, Vijayawada, Krishna District, by way of shifting the Court of III Addl. Special Judge for CBI Cases, from Visakhapatnam to Vijayawada, Krishna District.

In view of the above, and in the circumstances stated by the Prl. District and Sessions Judge, Krishna at Machilipatnam, in her letter 2nd read above, the High Court made the following order:-

The Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District shall take charge of the newly established Court of Special Judge for CBI Cases, Vijayawada, Krishna District, in consultation with the Prl. District and Sessions Judge, Krishna at Machilipatnam from 02.11.2022 i.e., the date of inauguration of the said Court.

The Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District will be in full additional charge of the post of Special Judge for CBI Cases, Vijayawada, Krishna District, from 02.11.2022 i.e., the date of inauguration of the said Court, until further orders.

Sarathi
01.11.22
REGISTRAR (VIGILANCE)

To

1. The Prl. District and Sessions Judge, Visakhapatnam and Krishna at Machilipatnam.
2. The I Addl. District and Sessions Judge, Visakhapatnam and Krishna at Machilipatnam.
3. The Prl. Special Judge for CBI Cases, Visakhapatnam.
4. The III Addl. Special Judge for CBI Cases, Visakhapatnam.
5. The Special Judge for CBI Cases, Vijayawada, Krishna District.
6. The District Treasury Officer, Visakhapatnam and Krishna at Ibrahimpatnam.
7. The Sub Treasury Officer, Vijaywada, Krishna District.